

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) Yes, Sir.

(b) The locality surrounding the site for the proposed joint venture hotel was not considered suitable for the type of hotel complex being envisaged.

(c) The Chairman, ITDC alongwith the officials of the Tamil Nadu Tourism Development Corporation inspected the site before the decision was taken.

(d) The State Government is on the look out for an alternative piece of land for the Joint Venture Hotel Project in question.

Thefts in trains

†506. SHRI PARVATHANENI UPENDRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidence of pick-pocketing and thefts of property and baggage of passengers in trains are on the increase and if so, reasons therefor;

(b) how many cases of such thefts have been recorded year-wise during the last three years, indicating number of cases where property was restored to the passengers;

(c) what was the average time taken to restore goods to the passengers; and

(d) whether any compensation is paid by the Railways to the victims and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MATI RAM DULARI SINHA): (a) to (c) As the subject 'Public Order' and 'Police' are in the State List of the VIIth Schedule of the Constitution, it is the responsibility of the State Governments and Union Territory Administrations to enforce law relating to offences. No data in regard to thefts of passengers' property and baggage and pick-pocketing and other details thereof is compiled on all India basis. Therefore, there is no data avail-

†Previously Unstarred Question No. 9 transferred from 13th March, 1985.

able to show that such incidents are on the increase and about the number of cases of theft and the restoration of property to the passengers.

(d) No compensation is paid to victim passengers for theft of their personal property and baggage.

Places included in the National Tourist map

507. SHRIMATI ILA BHATTACHARYA: Will the PRIME MINISTER be pleased to state:

(a) what are the names of the places included in the National Tourist map;

(b) whether Darjeeling has also been included in the said map; and

(c) if not, whether Government propose to include it in the map?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

(a) More than 300 places including Darjeeling, Siliguri, Kalimpong, Shillong and Agartala have been included in the Tourist Map of India entitled "The Right Place."

(b) Yes Sir.

(c) Does not arise in view of answer to part (b) above.

Scheme for Rural Development in West Bengal

508. SHRI NEPALDEV BHATTACHARYA:

SHRI DIPEN GHOSH:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government of West Bengal submitted a proposal to the Planning Commission for rural development during 1985-86;

(b) if so, what are the salient features of the proposal;

(c) when the proposal was submitted;

(d) whether the Commission have cleared the proposal;

(e) if so, when and the details thereof;

(f) if the reply to part (d) be in the negative, what are the reasons for the delay; and

(g) by when it is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) Proposals for Rural Development were received from the State Government of West Bengal as a part of the Annual Plan proposals for 1985-86 for the State.

(b) The proposals relate to Centrally Sponsored Programmes such as Integrated Rural Development Programme and National Rural Employment Programme and other Rural Development Programmes like Community Development & Panchayats and Land Reforms.

(c) The proposals were received in January, 1985.

(d) to (g) The Annual Plan proposals for 1985-86 of all State Governments including the Government of West Bengal are to be discussed with the State Government and finalised shortly.

Trekking Programme in the country

509. SHRI DIPEN GHOSH: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration of organising trekking programme in the country;

(b) if so, what are the details thereof;

(c) whether Darjeeling is one of the proposed sites for trekking;

(d) if so, what are the details thereof;

(e) if not, what are the reasons therefor; and

(f) what steps are proposed to be taken to include Darjeeling for trekking?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) to (f) The Department of Tourism

does not itself organise trekking programme in the country. However, for the development and promotion of trekking in the Himalayan States the Department provides assistance for the purchase of equipment and other infrastructural facilities. During 1982-83 an amount of Rs. 1.52 lakhs was released to the Government of West Bengal for purchase of trekking/camping equipment for Darjeeling in the Himalayan Region.

The Department is also taking up the construction of 5 trekkers' huts in Phalut-Sandakhphu trek-route in Darjeeling area. An amount of Rs. 4.00 lakhs was released during the current financial year out of the total estimated cost of Rs. 7.88 lakhs of this project.

The Department of Tourism has prepared and circulated various trek-routes in the country including Darjeeling to our offices in India and overseas with a view to promoting and publicising these trek-routes.

President's assent to a Bill on the Nationalisation of Britannia Engineering Company

510. SHRI DIPEN GHOSH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a Bill from West Bengal on the nationalisation of Britannia Engineering Company is awaiting President's assent;

(b) if so, when the Bill was received the Central Government;

(c) what are the reasons for the delay in according President's assent thereto; and

(d) by when the Bill is likely to be accorded President's assent?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MATI RAM DULARI SINHA): (a) Yes, Sir.

(b) On 1.6.1984.

(c) The matter is under consideration in consultation with the Department of Economic Affairs (Banking Division), Department of Heavy Industry and the Govern-